

*Annexure*

**Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons)  
Regulations, 2016**

(Amount in Rs)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	18,39,71,757.16	1	18,39,71,757.16	0	0	0	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	4	2,35,26,729.84	4	2,35,26,729.84	0	0	0	4	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	
7	Operational creditors (Government Dues)	1	52,33,143	1	52,33,143	0	0	0	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0	0	0	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	
<b>Total</b>		<b>6</b>	<b>21,27,31,630</b>	<b>6</b>	<b>21,27,31,630</b>	<b>0</b>	<b>0</b>	<b>0</b>		







**Annexure-4**

**Name of the corporate debtor PATIDAR EXIM PRIVATE LIMITED;**

**Date of commencement of CIRP 04<sup>TH</sup> FEBRUARY, 2022 (final order of appointment of Interim Resolution Professional (IRP) on 05.05.2022);**

**List of creditors as on: 26<sup>TH</sup> SEPTEMBER, 2022**

**List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in Rs)

Sl. No	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?						% of Voting share in CoC
1	Dhani Loans and Services Limited (Formerly known as Indiabulls Consumer Finance Limited)	20/05/2022	73,48,345	73,48,345	Unsecured Financial Creditor	-	No	3.54	-	-	-	-	NA
2	Shriram City Union Finance Limited	12/09/2022	26,50,002	26,50,002	Unsecured Financial Creditor	-	No	1.28	-	-	-	-	NA
3	CapFloat Financial Services Private Limited	16/09/2022	54,60,089.64	54,60,089.64	Unsecured Financial Creditor	-	No	2.63	-	-	-	-	NA

4	Aditya Birla Finance Limited	26/09/2022	60,68,293.26	60,68,293.26	Unsecured Financial Creditor	-	No	3.89						NA
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